17

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------------|----------|-----------------------|---------------------|--|
| CP (IB) No.50/ BB/ 2017 | | For filing objections | Rule-6(2) of I&B | Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd. |

| SL. NAME (IN CAPITAL) NO. & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|--|------------------------|------------------|
| | | |
| 1) ellacus Vocarus | | |
| JAMSAI KEEKIAI | S.v (For Respondents) | Shashi Recording |
| 1 21100843474 | | 1 |
|) (HAMBAAZ MUSA | NO (Fox Pchihones) | |
| 86 50946340 | | |

Counsel for respondent is present. Counsel for respondent is also present. Again, he requested time to file objection. Time granted on payment of cost of Rs.500/-.

List it on 16.10.2017.

MEMBER (J)